

[Sh. Kodikkunil Suresh]

which, there is low production. There is shortage of cashewnut raw material. This is creating a lot of problems resulting in low production. Every year the cashewnut workers are getting jobs for only 90 days per year.

To meet the long pending demand of employees working cashewnut factories, the Government of Kerala have asked the Centre to import raw materials for cashewnut. I would like the hon. Minister of Commerce to consider the request of mine for special permission being given to the Kerala Government for importing the raw materials for cashewnuts.

[*Translation*]

SHRI RABI RAY (Kandrapara): Mr. Speaker, Sir, I do not raise any unnecessary issue. I am raising this issue with product sorrow. Yesterday, at 12 'O clock when you had perhaps gone to your chamber and Mr. Chairman was in the Chair, some Members raised the issue of B.C.C.I. I would like to raise this issue because it is a very serious one. In total disregard to the points raised by us the hon. Minister of Finance had told yesterday that whatever he had said was truth and that there was no truth in whatever we were saying. I am very sorry to say that reports have been published today not only one newspaper but in many that the Intelligence Bureau had submitted a top-secret report to the Uttar Pradesh Government two years ago in which it had been said that two Congress Ministers were involved in the B.C.C.I. scandals and the Pakistani founder of B.C.C.I. belonged originally to Sitapur in Uttar Pradesh. He had established contacts with those two Ministers who often used to visit foreign countries as guests of B.C.C.I. He had contacts not only with the Ministers but also with the bureaucrats and businessmen. So, when the top-secret report of the intelligence Bureau had cast suspicion two years ago that the two Congress Ministers were involved in the B.C.C.I. scandal, why did the hon. Minister of Finance repeatedly asserted before the countrymen that nothing

of this sort had happened and that the B.C.C.I. is totally incorruptions.

Mr. Speaker, Sir, two-three days ago, I went to Bangalore in connection with my personal work. The city of Bangalore was rife with rumours of this scandal. Not only that, a discussion to the effect that the B.C.C.I. was linked with the assassination of Shri Rajiv Gandhi was going on in the U.S. Senate. How can the reports that the B.C.C.I. was behind the assassination of the former Prime Minister of India be ignored? Should we wait to raise this issue till a discussion on this is held?

I, therefore, request you to allow a discussion immediately on this issue so that the designs of the B.C.C.I. to make this country poor through transfer of Indian money to foreign countries could be exposed.

[*English*]

SHRI GANGADHARA SANIPALLI (Hindupur): Mr. Speaker, Sir, I would like to bring to the notice of the House regarding drug shortage in the market.

As per the announcement of All India Organisation of Chemists and Druggists, it is brought to the light that there will be acute shortage of life saving drugs if Government could not take adequate measures in time.

One can observe shortage of drugs in the prevailing market since July this year. About two thirds of the drugs market in the country come under the rigid control imposed by the Government since 1962. The industry has been pressing for rational pricing policy in time with rising production costs. The net result of the policy is that instead of the drugs which figure out under price control order, the manufacturers have been showing a marked tendency to produce more of these drugs, the prices of which are not controlled.

The drugs in shortages include anti epilepsy drugs, cargo-vascular drugs, neuro